

(b) Himachal Pradesh Government has informed that it has issued a Notification No. Udyog. II (Chh) 5-6/92 dated 20 Sept., 1995 imposing a total ban on excavation/collection of sand, bajari and stones and all other mining activities including slate quarries along the banks of River Beas right from its source upto pandoh Dam and its tributaries Malasu, Chhaki and Baragraon Nalags and the entire River Ravi in Chamba District.

राष्ट्रीय युवा परिषद का गठन

2316. श्री राम जेटमलानी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार ने देश में युवाओं के विकास के लिये राष्ट्रीय युवा परिषद का गठन किया है;

(ख) यदि हां, तो क्या उपरोक्त परिषद ने भारतीय युवाओं के विकास के लिये अब तक कुछ सुझाव प्रस्तुत किये हैं;

(ग) यदि नहीं, तो इसके क्या कारण हैं;

(घ) क्या सरकार उपरोक्त परिषद को सक्रिय बनाते हुए इसे विकास कार्य से जोड़ने के लिये कोई नये उपाय कर रही है; और

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

मानव संसाधन विकास मंत्रालय में युवा कार्यक्रम और खेल विभाग में राज्य मंत्री (श्री आर. बनुषकोयी आदित्यन): (क) यद्यपि, भारत सरकार द्वारा राष्ट्रीय युवा परिषद का गठन 10 अक्टूबर, 1990 को किया गया था, फिर भी उक्त परिषद को 13 मार्च, 1992 को "राष्ट्रीय युवा कार्यक्रम संबंधी समिति" के नाम से पुनर्गठित किया गया था।

(ख) जी, हां।

(ग) प्रश्न ही नहीं उठता।

(घ) जी, नहीं।

(ङ) प्रश्न ही नहीं उठता।

Introduction of Shatabdi Express between Calicut-Thiruvananthapuram

2317. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to introduce Shatabdi Express between Thiruvananthapuram and Calicut via Alappuzher; and

(b) if so, when the service is expected to start?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) Does not arise.

Clearance of Chivale Irrigation Project in Kolhapur, Maharashtra

2318. PROF. RAM KAPSE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have received a letter from the Minister of Forests, Government of Maharashtra, requesting for grant of permission to use 34.12 hectare of land for Chivale Small Irrigation Project in Kolhapur Dist.; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS: (CAPTAIN JAI NARAIN PRASAD NISHAD): (a) A letter from Minister of Irrigation and Command Area Development, Government of Maharashtra was received in, July, 1996, regarding proposal for diversion of 34.12 hectare of forest land required for construction of Chivale Minor Irrigation Project, Kolhapur district.

(b) The proposal has been rejected and the Minister of Irrigation and Command Area Development, Government of Maharashtra has been informed accordingly vide D.o. letter No. 8-65/95-FC dated 26th September, 1996.

BEL alarm system for unmanned railway level crossings

2319. SHRI SANJAY DALMIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Bharat Electronics Limited has developed an automatic audio-visual alarm system for the unmanned level crossings;

(b) if so, whether these have been put on the trial; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) Yes, Sir.